

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**

Hearing through video conferencing



O.A./61/473/2021

This the **April Ist, 2021**

HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)
HON'BLE MR. ANAND MATHUR, MEMBER (A)

Mukhtiar Singh s/o Harbans Lal, r/o village Bakrak, P.O. Khanpur, District Marheen District Kathua.

.....Applicant

(Advocate: Mr. Vikas Pankaj Sharma)

Versus

1. Union Territory of J & K through Principal Secretary to Government, Animal/Sheep Husbandry & Fisheries Deptt., Civil Sectt., Srinagar/Jammu.
2. Director Fisheries, J & K Govt., Jammu/Srinagar.
3. Joint Director Fisheries(T) Jammu.
4. Assistant Director Fisheries, Kathua.

(By Advocate : Mr. Amit Gupta).

.....Respondents

O R D E R [O R A L]

Hon'ble Mr. Anand Mathur, Member (A)

Applicant has filed the present petition by directing the respondents to issue appointment order in his favour on a Class IV post of Fisheries Guard.

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2. Learned counsel for the applicant submits that the applicant would be satisfied if direction is given to the respondents to decide the representation dated 4.9.2020 (Annexure A-6) annexed with the OA by passing a reasoned and speaking order in a time bound manner.

3. Mr. Amit Gupta, Additional Advocate General states that he has no objection to the disposal of the OA.

4. Looking to the arguments of learned counsel for the applicant, the O.A. is disposed of with a direction to respondent no.2 to decide the representation dated 4.9.2020 (Annexure A-6) and decide the same by passing a reasoned and speaking order in accordance with rules within a period of three weeks from the date of receipt of a certified copy of this order.

5. It is made clear that we have not expressed any opinion on merits of the case while disposing of the present OA.

(ANAND MATHUR)
MEMBER (A)

(RAKESH SAGAR JAIN)
MEMBER (J)

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